

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

SUPPLEMENTARY CAUSE LIST DATED 25.03.2022 (FRIDAY)

COURT OF CHAIRPERSON (VIRTUAL MODE)

10:30 AM

In the Court of Hon'ble Mr. Justice Ashok Bhushan, the Chairperson, Hon'ble Dr. Alok Srivastava, Member (Technical) and Hon'ble Ms. Shreesha Merla, Member (Technical)

For Orders

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	I.A. No. 818 & 819 of 2022 in Comp. App. (AT) (Ins) No. 215 & 216 of 2022	Amit Rajput Vs. Reckon Industries Ltd. & Anr.	Shiv M. Sharma	Ravi Chirania-R1

For Admission (Fresh Cases)

2.	Comp. App. (AT) (Ins) No. 294 of 2022 (With Defects)	Manoj Kumar Singh Vs. EBPL Ventures Pvt. Ltd.	Pooja M. Saigal	Prachi Johri Lakshya Sachdeva
3.	Comp. App. (AT) (Ins) No. 304 of 2022	Avantha Holdings Ltd. & Anr. Vs. Abhilash Lal Resolution Professional for Jhabua Power Ltd. & Ors.	Prateek Kumar	Somesh Srivastava Raghav Chadha-R1 Vaijayant Paliwal Prabh S. Kaur-R2 Rajshree Chaudhary Ramakant Rai-R3
4.	Comp. App. (AT) (Ins) No. 308 of 2022	Committee of Creditors of Delhi Control Devices Pvt. Ltd. Vs. Ashok Kumar Gupta Resolution Professional of Delhi Control Devices Pvt. Ltd. & Anr.	Mehak Khurana	
5.	Comp. App. (AT) (Ins) No. 311 of 2022	Verinder Kumar Chhabra Vs. D R International Pvt. Ltd. & Anr.	Rajiv Singh	

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**By order of Hon'ble Chairperson
-sd/-
Registrar**